

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

217. IA/332/2024 IA/215/2024 IA/3053/2024 C.P. (IB)/212(MB)2021

IN THE MATTER OF

M/S. Kamal Metal Corporation

Vs

Shri Vaijanath Industries Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 25.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent:

ORDER

Adjourned to **26.07.2024.**

Sd/-
MADHU SINHA
Member (Technical)
//Anmol//

Sd/-
REETA KOHLI
Member (Judicial)